

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP (IB) No. 12/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Gopal Prasad Agarwal
Under Section	95 (1) of IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Aakanksha Nehra, Adv.
Ms. Adya Singh, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Jaish Joshi, Adv.

ORDER

Ld. Counsel Ms. Adya Singh appears for Resolution Professional. Ld. Counsel Mr. Saswat Kumar Acharya appears for the respondent. Respondent counsel states that the stay order granted by Hon'ble High Court of Orissa continues. In view of the same, matter adjourned to 19.03.2024.

In case of early disposal of the matter by the Hon'ble High Court, the parties may mention the same for early listing.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)